

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2022 (TUESDAY)

COURT -III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 303 of 2021 & I.A. No. 706 & 707 of 2021	Om Drishian International Ltd. & Consortium (B R Kohli Construction Pvt. Ltd.) Vs. Akash Singhal Resolution Professional of Earth Infrastructure Ltd.	Gitanjali N.Sharma	Dhruv Gupta-COC Akash singhal Abhishek Raj Sharma Ashish Makhija
2.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel
3.	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	Akash Deep Gupta	Vikayesh Atre-R2

For Admission (Fresh Cases)

4.	Comp. App. (AT) No. 111 of 2022	Parinda Buildcon Pvt. Ltd. Vs. The Registrar of Companies, NCT of New Delhi & Haryana & Ors.	Apoorv Agarwal	
5.	Comp. App. (AT) No. 115 of 2022	Devang Hemant Vyas & Ors. Vs. 3A Capital Pvt. Ltd. & Anr.	Gunjan Kumari	
6.	Comp. App. (AT) No. 116 of 2022	Prag Bosimi Synthetics Ltd. Vs. 3A Capital Private Ltd. & Ors.	Gunjan Kumari	

For Admission (After Notice)

7.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	Abhishek Kumar-R1 Ramni Taneja Shaishir Divatia-R2
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For Hearing

8.	Comp. App. (AT) (Ins) No. 1274 of 2019 (PH)	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur Susmita Mahala
9.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No. 652 of 2020 & 247 of 2022 (PH)	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
10.	Comp. App. (AT) (Ins) No. 708 of 2020 (PH)	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
11.	Comp. App. (AT) (Ins) No. 480 of 2021 (PH)	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpai Shyam-R2 Ayandeb Mitra
12.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
13.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	Shweta Dubey Shantanu Naresh Ishita Srivastava
14.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd & Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

02:00 PM**For Hearing**

15.	Comp. App. (AT) (Ins) No. 719 of 2021 (PH)	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
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16.	Comp. App (AT) No. 169 of 2020 (PH)	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**